

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER :TCP/57/2016  
NAME OF THE PETITIONER(S) : T.O. Abraham  
NAME OF THE RESPONDENT(S) :Cavunal Rubber Estates (P) Limited and 5 others  
UNDER SECTION : 111, 397/398, 402, 403, 406 and Schedule XI

S.No.	Name (in Capital)	Represented by	Signature
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① Arant  
for Harishankar retri

Petitioner



② Sr. Counsel Mr. Joseph.  
Adv. Kaushtik N Sharma

Counsel for R 3



**ORDER**

Counsel for both the parties present. Counsel for Petitioner paid for time to submit copy of the stay order. Matter is posted for final arguments. Put up on **23.08.2017 at 10.30 A.M.**

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)